

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

STARRED QUESTION NO:360
ANSWERED ON:21.08.2006
SUBSIDY TO FERTILIZER COMPANIES .
Pandey Dr. Laxminarayan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) The difference between subsidies given to public and private sector fertilizer companies during the last three years;
- (b) Whether the fertilizer companies in private sector are showing exaggerated data of fertilizer production for getting subsidy whereas the actual production is far less than their claims;
- (c) If so, the details thereof during the last three years; and
- (d) The action taken by the Government thereon?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 360 to be answered on 21.8.2006

- (a): The amounts of subsidy paid to urea units sector-wise during the years 2003-04, 2004-05 and 2005-06 are given in the enclosed Annexure-I. Statements giving the figures of despatches of urea units sector-wise and figures of production of urea units during 2003-04, 2004-05 and 2005-06 are at Annexure-II and Annexure-III respectively.
- (b): No such instance has come to the knowledge of the Department.
- (c) & (d): Question does not arise.